



\$~8

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 100/2020

GARIMA JAISHANKAR ..... Plaintiff

Through: Mr.Joby P. Varghese, Adv.

versus

AMIT KUMAR JAIN ..... Defendant

Through: Mr.Imran Khan, Adv. proxy for

Mr.Shiv Charan Garg, Adv. (through

VC)

**CORAM:** 

%

JOINT REGISTRAR (JUDICIAL) MS. SURYA MALIK GROVER (DHJS)

ORDER 11.11.2021

E-written statement along with affidavit of admission/denial, court fees and *vakalatnama* as well as e-reply to interim application filed by defendant on 08.11.2021. Same stands taken on record.

Learned counsel for defendant submits that he shall be filing certain documents within a week.

Replication/rejoinder be filed by plaintiff in accordance with law.

List the matter for completion of pleadings in the main suit as well as in the pending IA on 03.01.2022.

SURYA MALIK GROVER (DHJS) JOINT REGISTRAR (JUDICIAL)

NOVEMBER 11, 2021 neelam